

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:262

ANSWERED ON:31.08.2007

COMMUNITY SANITATION COMPLEXES

Patel Shri Kishanbhai Vestabhai;Singh Shri Sugrib

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to set up community sanitation complexes in every village under the Total Sanitation Campaign (TSC);
- (b) if so, the details thereof and also the extent of any external assistance received for this purpose;
- (c) whether any preference is given to SC/ST families and to people living below poverty line under the said programme; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

(a) to (d) A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 262 to be answered on 31.08.2007

(a) & (b) No, Sir. Community sanitation complexes are not proposed to be set up in every village. Under Total Sanitation Campaign (TSC), priority is given to individual household toilets (IHHL). However, Community complexes can be constructed only when there is lack of space in the village for construction of household toilets. Such complexes can also be made at public places, markets, etc. where large scale congregation of people takes place. Its maintenance is to be done by Gram Panchayat or it has to make alternative arrangements at the village level. The maximum unit cost prescribed for the community complex is upto Rs 2 lakhs, with a sharing pattern between the Centre, State and Community in the ratio of 60:20:20. The community contribution can be given by the Panchayat also. No external assistance is taken for this purpose.

(c) & (d) Under TSC projects, all households below poverty line (BPL), including Scheduled Castes (SC) and Scheduled Tribes (ST) are to be provided with toilets. The scheme provides for subsidy to BPL households, including SC/ST, in the construction of toilets. The cost of the toilet is shared between the Center, State and Beneficiary in the ratio of 60:20:20, for toilets costing upto Rs. 1500.00.